

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**TA No.31/2013**

New Delhi this the 16th day of November, 2018

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)  
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

J. G. Wilson  
S/o Sri J.V. George  
Residing at 9133, Glenville Road,  
Silver spring, MaryLand-20901, United State of America

Now at present also,  
TRT 153 RTC X Roads  
Chikadpally Hyderabad (AP 5000 20

Present: None

**Versus**

Union of India  
Represented by its Secretary,  
Ministry of External Affairs South Block,  
New Delhi.. -Respondents  
(Present: Mr. H.K. Gangwani)

**ORDER (ORAL)**

**By Hon'ble Ms. Nita Chowdhury, Member (A):-**

Nobody has been appearing for the applicant for the last so many dates, i.e., on 14.11.2018 and 15.11.2018. It was made clear therein that no further time shall be given to the parties. Again today nobody is present for the applicant.

In view of the continuous absence of the applicant, this TA is dismissed in default and for non-prosecution. No order as to costs.

**(S. N. Terdal)  
Member (J)**

**(Nita Chowdhury)  
Member (A)**